

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3000
ANSWERED ON:10.02.2014
VACANT POSTS IN LABOUR COURTS
Rawat Shri Ashok Kumar

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether posts of Presiding Officers are lying vacant in various Labour Courts in the country, particularly in the backward areas;
- (b) if so, the details thereof sit present including flait since when posts are vacant along with vacant SC/ST posts; and , -
- (c) the steps taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE: FOR LABOUR AND EMPLOYMENT
(SHRI KODIKUNIMIL SURESH)

(a) & (b): Out of the 22 posts of Presiding Officers in the Central Government Industrial Tribunal-cum- Labour Courts (CGIT-cum-LC) set up by Central Government, only one post of Presiding Officer in the CGIT-cum-LC, Asansol is lying vacant since 28.8.2013 due to sudden demise of incumbent. There is no provision of reservation for Scheduled Castes/Scheduled Tribes for appointment to the post of Presiding Officer in the Act.

(c): The process to fill up the vacancy has already been started and is in the final stages of completion.